

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORICAL MONTHLY STATEMENT FOR THE MONTH OF  
APRIL -2017

KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL			CLOSING
	BALANCE	DB	SB	TOTAL	DB	SB	TOTAL	BALANCE
<b>MAIN CASES</b>								
<b>CIVIL SIDE</b>								
CIVIL FIRST APPEAL	7924	-	46	46	-	21	21	7949
CIVIL SECOND APPEAL	2605	-	24	24	-	17	17	2612
EX. FIRST APPEAL	30	-	0	0	-	0	0	30
EX. SECOND APPEAL	4	-	0	0	-	0	0	4
CIVIL MISC. APPEAL	25109	11	225	236	9	121	130	25215
CIVIL REVISION	437	0	14	14	0	10	10	441
CIVIL REVIEW	474	10	10	20	12	13	25	469
CUSTA (CUSTOM APPEAL)	1	0	-	0	0	-	0	1
INCOME TAX REF.	6	-	-	0	0	-	0	6
OTHER TAX REF.	3	-	-	0	0	-	0	3
TAX CASES	0	-	-	0	-	-	0	0
EXCISE ACT REF.	0	-	-	0	-	-	0	0
L. T. APPEAL	609	0	0	0	1	0	1	608
W. T. A.	10	0	-	0	-	-	0	10
SALES TAX REVISIONS	660	0	1	1	0	1	1	660
TESTAMENTARY CASES	1	-	0	0	-	-	0	1
COMPANY PETITION	29	0	0	0	0	0	0	29
COMPANY APPEAL	3	-	0	0	-	0	0	3
COMPANY APPLS.	12	-	0	0	-	2	2	10
COMPANY SUITS	-	-	-	0	-	-	0	0
COMPANY LIQUIDATION	12	-	-	0	-	0	0	12
ELECTION PETITION	0	-	-	0	-	-	0	0
SPECIAL APPEAL ( CIVIL)	26	0	-	0	0	-	0	26
SPECIAL APPEAL ( WRIT)	1733	50	0	50	202	-	202	1581
CIVIL CONTEMPT	1779	6	136	142	6	103	109	1812
CIVIL WRIT	41200	155	1119	1274	133	961	1094	41380
RECRIMINATION PET.	-	-	-	0	-	-	0	0
CENTRAL EXCISE APPEAL	278	15	-	15	1	-	1	292
CROSS OBJECTION	646	0	1	1	0	1	1	646
CIVIL REFERENCE	1	-	-	0	-	-	0	1
<b>TOTAL "A"</b>	<b>83592</b>	<b>247</b>	<b>1576</b>	<b>1823</b>	<b>364</b>	<b>1250</b>	<b>1614</b>	<b>83801</b>
<b>CRIMINAL SIDE</b>								
MURDER REFERENCE	2	0	-	0	0	-	0	2
CRIMINAL APPEAL	17180	12	138	150	15	55	70	17260
CRIMINAL REVISION	7740	-	127	127	0	95	95	7772
CRL. MISC. PET. U/S 482 CR. P. C.	4360	2	485	487	3	424	427	4420
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	839	-	785	785	-	892	892	732
CR. CONT. PETITION	3	-	1	1	2	0	2	2
CRIMINAL REFERENCE	-	-	-	0	-	-	0	0
HABES CORPUS	168	18	-	18	14	-	14	172
CR. L TO A	427	5	9	14	3	33	36	405
CRLW	72	0	1	1	0	19	19	54
CRLO (CRIMINAL ORIGINAL)	2	0	0	0	0	1	1	1
<b>TOTAL B</b>	<b>30793</b>	<b>37</b>	<b>1546</b>	<b>1583</b>	<b>37</b>	<b>1519</b>	<b>1556</b>	<b>30820</b>
<b>TOTAL A + B</b>	<b>114385</b>	<b>284</b>	<b>3122</b>	<b>3406</b>	<b>401</b>	<b>2769</b>	<b>3170</b>	<b>114621</b>
<b>OTHER ORIGINAL JURISDICTION CASES</b>								
ARBITRATION APPLICATION	17	-	0	0	-	1	1	16
LEAVE TO APPEAL TO S. C	28	-	1	1	0	0	0	29
CIVIL TRANSFER APPLICATION	184	-	12	12	0	27	27	169
CRIMINAL TRANSFER	12	-	3	3	-	1	1	14
<b>TOTAL C</b>	<b>241</b>	<b>0</b>	<b>16</b>	<b>16</b>	<b>0</b>	<b>29</b>	<b>29</b>	<b>228</b>
<b>GRAND TOTAL A+B+C+</b>	<b>114626</b>	<b>284</b>	<b>3138</b>	<b>3422</b>	<b>401</b>	<b>2798</b>	<b>3199</b>	<b>114849</b>

*D. B. Bhati*  
DEPUTY REGISTRAR (JUDG.)